GOVERNMENT OF INDIA MINISTRY OF SHIPPING DIRECTORATE GENERAL OF SHIPPING BETA BUILDING, 9th FLOOR I-THINK TECHNO CAMPUS KANJUR MARG (EAST) MUMBAI - 400042

F. NO. CR/CDC (Special)/08/13-Vol.-I

Dated: 16.01.18

Merchant Shipping Notice No.1 of 2018

Sub: Implementation of the Merchant Shipping (Continuous Discharge Certificate) Rules, 2017-reg.

In exercise of the powers conferred by section 457 read with section 99 of the Merchant Shipping Act, 1958 (44 of 1958) and in supersession of the Merchant Shipping (Continuous Discharge Certificate cum-Seafarers Identity Document) Rules, 2001, the Central Government has promulgated Merchant Shipping (Continuous Discharge Certificate) Rules, 2017 vide gazette notification G.S.R. 883(E) on 14.07.17. These Rules shall come into force w.e.f. 14.01.18.

2. The said new Rules provide a simplified requirement and procedure for obtaining Indian CDC. The eligibility for getting CDC is only 5 basic STCW safety courses, and 10th standard pass. An Indian national who is medically fit and holds Indian passport can apply online with fee of just Rs 700/- and get CDC by post. The procedure/guidelines for applying online and issuance of CDC are detailed in Annexure-I appended with this notice.

3. The CDC application under the M.S. (CDC) Rules 2001 shall be stopped to be accepted by the system w.e.f. 13.01.18.

4. All the CDC issued under the said M.S. (CDC) Rules 2001 shall continue to be valid in all respect and there will not be any requirement for its replacement with the CDC issued under the new CDC Rules 2017, except as provided under the said new Rules.

5. As per the prevalent procedures, the CDC shall be dispatched by post. There is no requirement of visiting any of the offices of DG Shipping, MMD, and Shipping Master office in person for this purpose.

6. The guidelines for applicants for CDC application are appended with this notice.

7. This issues with the approval of the Director General of Shipping, Gol, Mumbai.

Sd/-(Subhash Barguzer) Deputy Director General of Shipping (Crew)

To,

- I. The Shipping Masters, Govt. Shipping Office Mumbai/Kolkata/Chennai,
- II. Copy forwarded for an information and necessary action to,
- 1. Principal Officers, MMD Mumbai/Kolkata/Chennai/Cochin/Kandla,
- 2. Director Seamen's Employment Office Mumbai/Kolkata/Chennai,
- 3. INSA/MASSA/FOSMA/ICCSA/MUI/NUSI/IMF,
- **4.** E-Governance Branch/Computer Branch for uploading in the DGS website.
- 5. Engineering/MSL/Nautical/Naval Architecture/Training Branches, DGS
- III. Copy submitted for information to the Secretary to Gol, Ministry of Shipping, Transport Bhawan, 1, Parliament Street, New Delhi.

Eligibility/Guidelines to submit fresh CDC application

Eligibility for Fresh CDC application

- 1. An applicant shall be a citizen of India.
- 2. An applicant shall be medically fit and possess a valid certificate in the form prescribed under Annexure IV and V of the Merchant Shipping (Medical Examination) Rules, 2016, to the effect that he is medically fit to be employed on board ships.
- 3. An applicant for issue of Continuous Discharge Certificate must have completed the following basic familiarization courses in an approved training institute and hold a certificate to that effect, namely:-

3.1. Personal Survival Techniques (PST) 'or' Proficiency in survival craft and rescue boards (PSCRB).

3.2. Fire Prevention and Fire Fighting (FPFF) 'or' Advance Fire Fighting (AFF).

3.3. Elementary First Aid (EFA) 'or' Medical First Aid (MFA) 'or' Medical Care (MC).

3.4. Personal Safety and Social Responsibility (PSSR).

3.5. Security Training for Seafarers with Designated Security Duties (STSDSD) 'or' Ship Security Officer (SSO).

- 4. An applicant shall not be less than 18 years of age;
- 5. An applicant must have passed 10th Standard.

Guidelines to Submit Fresh CDC application.

a) Click on the link "CDC Application" to apply for a fresh CDC.

- b) Fill in the application & submit the data.
- c) All fields marked by an asterisk (*) are mandatory.

d) Personal Details will automatically be populated against INDOS. If the data needs to be modified, the applicant is required to contact INDOS cell prior to submission of application.

e) If the five mandatory basic STCW safety Courses are not updated/submitted in the e-Governance system by the respective Institutes, the applicant cannot apply for CDC application.He is required to contact the respective MTI's.

f) Once data is successfully submitted please proceed to pay the requisite fee using e-

Governance e-payment system. No other mode of payment will be accepted.

g) After successful payment please upload the required documents. The applicant cannot upload documents until payment is done successfully.

h) The applicant may check his status of the application using the link "View Application Status".
Once application is approved CDC will be sent through speed post & an automated system mail will be send mentioning the speed post number.

